

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/34/(241/242)/CB/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	ROHINI RAVINUMAR	Counsel for Respondents	Rohini.
	M. HEL / DOSS	Counsel for Petitioner	M. Hel / DOSS

ORDER

Both the parties alongwith their counsel are present. Both the counsel filed memo separately suggesting the name of Shri Sriram K, partner, MRSK & Associates, Chartered Accountant, to be appointed as Valuer. The work to be assigned to the Chartered Accountant has been specified in the memo. The memo is taken on record. The expenditure towards remuneration to the Chartered Accountant will be borne by the Company. Accordingly, this Bench appoints Shri Sriram K, as the Chartered Accountant and he is directed to file his report within three weeks. Put up on 24.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)